



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 25th November, 2020

NOTICE

Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) has proceeded on Leave. The following matters listed in the Court-II on 26.11.2020 & 27.11.2020 will be taken up in Court-III.

26.11.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1,
2.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta
3.	Comp. App. (AT) No.325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors. With	Shantanu Singh	Krishna Srinivasan
4.	Comp. App. (AT) No.328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan

27.11.2020

5.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1
6.	Comp. App. (AT) (Ins) No. 776 of 2020	Mateshwari Minerals Vs. Jet Granito Pvt. Ltd.	Puneet Jain	Shaili Shah

By order of the Hon'ble Acting Chairperson

-Sd/-

(Peesh Pandey)
Registrar